- (b) whether the requisite equipment for the completion of the first phase of the project has been acquired; and
- (c) if so, the total amount so far allocated and the progress of work as on 30th October, 1980?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIK-RAM MAHAJAN): (a) A Thermal Power station is being installed at Raichur with two units of 210 MW each.

- (b) Though orders for Boiler and TG have already been placed and some auxiliary equipments have also been ordered, the orders for major critical equipments like coal-handling plant, H.T. switchgear, control and Instrumentation equipment, Water treatment plant, C.W. pump, Ash handling plant etc. have yet to be placed.
- (c) Upto March 1980 an expenditure of Rs. 2000 lakhs had been incurred. For 1980-81 an expenditure of Rs. 2000 lakhs is anticipated to be incurred. The site levelling, grading and construction of colony buildings, office buildings, stores and shades is in progress. The main Civil works for Boiler and TG and fabrication of structural steel are yet to commence.

#### Lift Irrigation Projects in U.P.

326. SHRI ZAINUL BASHER: Will the Minister of IRRIGATION be pleased to lay a statement showing:—

- (a) the number of lift irrigation projects in Uttar Pradesh financed by the Government of India;
  - (b) the names of the projects;
- (c) funds allotted to these projects; and
- (d) the details of progress of work and achievement of targets?

THE MNISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHR1 Z. R. ANSARI): (a) to (d). No. irrigation project is financed by Government of India. Irrigation is a State subject and irrigation projects are planned, investigated, formulated, constructed and financed by the State Governments themselves. A statement based on information received from the Government of Uttar Pradesh, on Irrigation Lift Pump Canals under Major and Medium Irrigation sector in the State is, laid on the Table of the House [Placed in Library. See No. LT-1335/ 80J.

#### Silent Valley Project in Kerala

- 327. SHRI V. S. VIJAYA RAGHA-VAN: Will the Minister of ENERGY be pleased to state:
- (a) whether a final decision has been taken on the Silent Valley Project in Kerala;
- (b) whether the Kerala Government has suggested any alternative project; and
  - (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIK-RAM MAHAJAN): (a) In presuance of the discussions the Chief Minister of Kerala had with the Prime Minister, it was decided to set up a Joint Committee comprising of representatives of the Government of India and the Government of Kerala to review all the scientific information and make suitable recommendations. The Comittee has not completed its task.

(b) and (c). Do not arise.

### Purchase of Crude and Petroleum Products during Iran-Iraq War Crisis

328. SHRI SHIV KUMAR SINGH: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:—

(a) whether it is a fact that India has succeeded in her efforts to orga-

nise supplies crude and petroleum products even Iran-Iraq war crisis;

- (b) if so, the details of crude and petroleum products purchased by India to meet her domestic requirements, the cost thereof and the country from where it was purchased; and
- (c) the ratio of crude oil purchased from Russia and at what cost and whether Soviet Union have also assured to supply more crude to India, if so, the details thereof?

THE MINISTER OF PETROLEUM. CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI) (a) There has been some dislocation in our crude imports due to Iran-Iraq war. However efforts are being made to cover up the gap by arranging supplies from elsewhere to the extent required. It is expected that supplies of imported crude to our refineries would be maintained.

(b) and (c). It would be contrary to international trade practices and also against our national interest to divulge further details.

# Equipment to check Pollution Lying Idle at Indraprastha Power Station

329. SHRI SHIV KUMAR SINGH. THAKUR: Will the Minister of ENER-GY be pleased to state:

- (a) whether it is a fact that equipment worth crores of rupees to check pollution is lying idle at Indraprastha Power Station, as reported in the "Indian Express" dated 15th October, 1980;
- (b) if so, the details of the reasons for the equipment lying idle and action proposed to be taken against those who are responsible; and
- (c) the details of the steps to be taken to put the equipment in use without any loss of time and also the details of the capacity of the equipment together with its cost?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIK-RAM MAHAJAN): (a) to (c). Delhi Electric Supply Undertaking has reported that only a part of the imported equipment, which is proposed to be used for controlling air-pollution from Units 2, 3 and 4 of I.P. Station, has arrived at site so far.

The entire equipment is expected to be received at site by the end of Novermber, 1980 By that time, the work of fabrication of indigenous parts tor one unit is expected to be completed. The work of installation of anti-air pollution equipment is proposed to be started in the first week of December, 1980 by closing down each Unit for a period of about 3 months one by one. The cost of imported component of the equipment is dollars 2.1 millions F.A.S, New York plus R's 110 lakhs representing custom, freight insurance etc. plus Rs. 56 lakhs for indigenous components and engineering services. The installaanti-air-pollution equipment for unit 2, 3 and 4 at I.P. Station will bring down the emission of dust at chimney level below 100 mg./NM3 which is an accepted standard in most of the Western Countries.

## Production of Oil from Bombay High

330. SHRI SHIV KUMAR SINGH:

SHRI SUBHASH CHANDRA BOSE ALLURI:

SHRI R. Y. GHORPADE:

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether it is a fact that Government are considering to spend 365 crore more to step up output at Bombay High;
- (b) if so, the expected production of oil from Bombay High as a result of this expenditure and the extent to which it shall meet country's requirements in the event of Iran-Iraq war;